

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER** : --

**PETITION NUMBER** : CP(CA)/1341/2019

**NAME OF THE PETITIONER** : M V Chandrasekaran Chetty

**NAME OF THE RESPONDENT(S)** : The South India Yarn Trade Federation  
& Anr

**UNDER SECTION** : Sec 271(a), 272(1)(a) CA, 2013

-----

**ORDER**

Ld. Counsel Mr. S. Satish for the Petitioner. None for the Liquidator.

In this case, Liquidator filed a report on 17.05.2022 seeking admission of the Petition and also seeking directions to bear the expenses of advertisement cost of Rs.4,704/-. The Counsel for the Petitioner stated that the Petitioner is no more and it will be pursued by the other members of the company who are stakeholders. Further the Liquidator is directed to serve the report to other stakeholders and the Counsel for the Petitioner is directed to bring other stakeholders on record to pursue this case.

List the Petition for hearing on **28.08.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk